

**COURT-I  
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 180 OF 2019**

**Dated : 11<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**Saheli Exports Private Limited                                 ...     Appellant(s)  
      Versus  
Tamil Nadu Electricity Regulatory Commission & Ors.     ...     Respondent(s)**

Counsel for the Appellant(s)     :     Mrs. Swapna Seshadri

Counsel for the Respondent(s)   :     Mr. S. Vallinayagam for R-2

Mr. Ravi Kishore

Ms. Rajshree Chaudhary for R-4

**ORDER**

Stage of pleadings closed.

List the matter for hearing on **13.11.2019**.

**(S. D. Dubey)  
Technical Member**

*tpd/mkj*

**(Justice Manjula Chellur)  
Chairperson**